

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**DAILY CAUSE LIST DATED 10.02.2023 (FRIDAY)**  
**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants        | Counsel for Respondents |
|-------|---|--|-------------------------------|-------------------------|
| 1     | Comp App (AT) (CH)<br>(Ins) No. 26/2023   | Avant Garde Clean Room<br>& Engg. Solutions Pvt.<br>Ltd.<br>Vs<br>Hill Biotech Ltd.  | Mr. J Lenin                   |                         |
| 2     | Comp App (AT) (CH)<br>(Ins) No. 28/2023<br>For Condone Delay<br>IA No. 95/2023<br>For Exemption<br>IA No. 94/2023<br>For Stay<br>IA No. 96/2023 | Narappa Manohar Reddy<br>& 2 Ors<br>Vs<br>Pankaj Srivastava,<br>Liquidator of Sagar<br>Power Neerukatte Pvt.<br>Ltd.             | Mr. Chandramouli<br>Prabhakar |                         |
| 3     | Comp App (AT) (CH)<br>No. 12/2023   | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Brightes Stephen<br><b>WITH</b> | Mr. Philip Mathew             |                         |
| 4     | Comp App (AT) (CH)<br>No. 13/2023   | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Mrs. Liya Clara<br><b>WITH</b>        | Mr. Philip Mathew             |                         |
| 5     | Comp App (AT) (CH)<br>No. 14/2023   | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Mrs. Hyma Joseph<br><b>WITH</b>       | Mr. Philip Mathew             |                         |
| 6     | Comp App (AT) (CH)<br>No. 15/2023   | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Mrs. Mary Francis                     | Mr. Philip Mathew             |                         |

|    |                                   |   |                   |  |
|----|-----------------------------------|---|-------------------|--|
|    |                                   | <b>WITH</b>   |                   |  |
| 7  | Comp App (AT) (CH)<br>No.16/2023  | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>K.C Francis          | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>   |                   |  |
| 8  | Comp App (AT) (CH)<br>No. 17/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Paul P. George | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>   |                   |  |
| 9  | Comp App (AT) (CH)<br>No. 18/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Nelson Thoris  | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>   |                   |  |
| 10 | Comp App (AT) (CH)<br>No. 19/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Mrs. Priya Rameshan  | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>   |                   |  |
| 11 | Comp App (AT) (CH)<br>No. 20/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Nixon T. S.    | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>   |                   |  |
| 12 | Comp App (AT) (CH)<br>No. 21/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Oswin Antony   | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>   |                   |  |
| 13 | Comp App (AT) (CH)<br>No. 22/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.                               | Mr. Philip Mathew |  |

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|    |                                   | Vs<br>Shri. Reghunath P.V.   |                   |  |
|    |                                   | <b>WITH</b>  |                   |  |
| 14 | Comp App (AT) (CH)<br>No. 23/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Soy Manuel Mendez | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>  |                   |  |
| 15 | Comp App (AT) (CH)<br>No. 24/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. Vijesh V. C.      | Mr. Philip Mathew |  |
|    |                                   | <b>WITH</b>  |                   |  |
| 16 | Comp App (AT) (CH)<br>No. 25/2023 | M/s. Bhagyodayam<br>Company represented by<br>its Administrator Mr.<br>Jinan K.R.<br>Vs<br>Shri. William James     | Mr. Philip Mathew |  |

For Admission (After Notice)

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants         | Counsel for Respondents                                    |
|-------|---|---|--------------------------------|--|
| 17    | Comp App (AT) (CH)<br>(Ins) No. 16/2022<br>For Condone Delay<br>IA No. 35/2022<br>To dispense with<br>IA No. 34/2022                                    | The Kerala State<br>Electricity Board Ltd<br>Vs<br>Shri. Kumar Rajan RP<br>& 2 Ors          | Mr. KR. Harin<br>Mr. S. Satish | Mr. Vinod PV- R1<br>Mr. Shivshankar R<br>Panicker- R2 & R3 |
|       |   | <b>WITH</b>   |                                |  |
| 18    | Comp App (AT) (CH)<br>(Ins) No. 20/2022<br>For Condone Delay<br>IA No. 41/2022<br>To dispense with<br>IA No. 40/2022                                    | The Kerala State<br>Electricity Board Ltd &<br>Anr<br>Vs<br>Merchem Limited                 | Mr. KR. Harin<br>Mr. S. Satish | M/s Ravi Rajagopalan<br>& Associates                       |
|       |   | <b>WITH</b>   |                                |  |
| 19    | Comp App (AT) (CH)<br>(Ins) No. 31/2022<br>For Condone Delay<br>IA No. 61/2022<br>Leave to file<br>IA No. 62/2022<br>To dispense with<br>IA No. 63/2022 | The Kerala States<br>Electricity Board Ltd<br>Vs<br>PVS Memorial Hospital<br>Pvt Ltd & Anr. | Mr. KR. Harin<br>Mr. S. Satish | Mr. Bijoy P Pulipra-<br>R1<br>Mr. Pradeep Joy- R2          |

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| 20 | Comp App (AT) (CH)<br>(Ins) No. 278/2021<br>For Exemption<br>IA No. 597 &<br>600/2021<br>For Stay<br>IA No. 598/2021   | M/s Malayalam<br>Industries Ltd.<br>Vs.<br>Mr. K Easwara Pillai &<br>6 Ors        | Mr. G.R.<br>Lakshmanan<br>Mr. R. Mariappan | Mr. S. Sethuraman                              |
| 21 | Comp App (AT) (CH)<br>No. 58/2022<br>For Urgent Hearing<br>IA No. 655/2022<br>For Stay<br>IA No. 654/2022  | SP Arunkumar & Anr<br>Vs<br>Mira Alloy Steels Pvt<br>Ltd. & Anr                   | M/s. Ramani &<br>Shankar                   | Mr. Roshan Atiq M-<br>R2                       |
| 22 | Com App (AT) (CH)<br>(Ins) No. 46/2021<br>For Interim Relief<br>IA No. 101/2021<br>For Condone Delay<br>IA No. 102/2021<br>For Exemption<br>IA No. 103/2021<br><br>IA No. 277/2022 | Punjab National Bank<br>Vs<br>KSK Mahanadi Power<br>Company Limited & 3<br>Ors    | Cyril Amarchand<br>Mangaldas               | M/s Shardul<br>Amarchand<br>Mangaldas & Co- R1 |
| 23 | Comp App (AT) (CH)<br>(Ins) No. 355/2022<br>For Stay<br>IA No. 806/2022  | Urban Infrastructure<br>Trustees Limited<br>Vs<br>M/s Ozone Propex Pvt<br>Ltd.    | Mr. K Gowtham<br>Kumar                     |  |
| 24 | Comp App AT) (CH)<br>(Ins) No. 406/2022<br>For Stay<br>IA No. 988/2022<br>For Exemption<br>IA No. 989/2022<br>To Implead<br>IA No. 1003/2022                                       | Malka Naveen Kumar<br>Vs<br>Indian Renewable<br>Energy Development<br>Agency Ltd. | Mr. Ashwin<br>Shanbhag                     | Mr. Abhishek Kumar                             |

For Hearing

| S.No. | Case No.   | Name of the Parties  | Counsel for Appellants              | Counsel for Respondents      |
|-------|--|--|-------------------------------------|------------------------------|
| 25    | TA No. 17/2021<br>(Comp App (AT) (Ins)<br>No. 1116/2020) | Sumit Binani RP of<br>KSK Mahanadi Power<br>Company Ltd<br>Vs<br>Power Finance<br>Corporation Ltd<br><br><b>WITH</b> | Shardul Amarchand<br>Mangaldas & Co | Ms. Srideepa<br>Bhattacharya |

|    |  |   |                                |   |
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| 26 | TA No. 43/2021<br>(Comp App (AT) (Ins)<br>No.1097/2020)<br>IA No. 670 &<br>671/2021  | Committee of Creditors<br>of M/s. KSK Mahanadi<br>Power company Limited<br>through Power Finance<br>Corporation<br>Vs<br>M/s. KSK Mahanadi<br>Power Company Ltd<br>through its RP Mr.<br>Sumit Binani | Mr. Edward James               | Mr. Sumesh Dhawan   |
| 27 | TA (AT) No.<br>190/2021<br>(Comp App (AT) (Ins)<br>916/2019)   | M/s Actioncor<br>Consultant Ltd<br>Vs<br>M/s Viprah<br>Technologies Ltd.  | Mr. Prantik Hazarika           | Mr. K Anandh  |
| 28 | Comp App (AT) (CH)<br>(Ins) No. 9/2021<br>For Exemption<br>IA No. 26/2021<br>For Additional Docs.<br>IA No. 485/2021<br>For Urgent Hearing<br>IA No.83/2022<br>For Direction<br>IA No. 1017/2022 | Ashok Sachdev<br>Vs.<br>Call Express<br>Construction (India)<br>Private Limited   | Mr. Alishan Naqvee             | Mr. Jayant<br>Mr. Pranava Charan  |
| 29 | Comp App (AT) (CH)<br>No.18/2021<br>For Stay<br>IA No.207/2021   | Vijaya Hospitality and<br>Resorts Ltd & Anr<br>Vs<br>Tony PA & 4 Ors  | Mr. Vipin Warriar              | Mr. Renjith Rajappan<br>R1- R4  |
| 30 | Comp App (AT) (CH)<br>(Ins) No.126/2021<br>For Interim Injunction<br>IA No. 224/2021   | Indusind Bank limited<br>Vs<br>IVRCL Ltd. & Anr   | M/s Ramalingam &<br>Associates | Mr. Nityavendhan K  |
| 31 | Comp App (AT) (CH)<br>(Ins) No.235/2021<br>IA No. 495/2021<br>IA No. 496/2021  | Sawraj Kumar<br>Vs.<br>Expat Projects and<br>Development Pvt Ltd  | Mr. Kaushik<br>Ramaswamy       | M/s Uday Shankar<br>Associates  |
| 32 | Comp App (AT) (CH)<br>(Ins) No. 326/2021<br><br>For Stay<br>IA No. 676/2021<br>For Substitution<br>IA No. 39/2023  | Venkata Sivakumar V<br>Vs.<br>Jayaram Chowdhary &<br>2 Ors  | Mr. J Manivannan               | Mr. K Ravindranath-<br>R1   |
| 33 | Comp App (AT) No.<br>90/2022<br>For Interim Relief<br>IA No. 778/2022  | Vaikundarajan<br>Subramanian & Anr<br>Vs<br>Jagatheesan Muthurajan<br>& 9 Ors   | Mr. Ramaswamy<br>Meyappan      | Ms. Preeti Mohan -<br>R1, R3<br>Mr. N.V. Prakash &<br>Mr. Rohan<br>Rajasekaran - R2 |

|    |  |  |                                 |  |
|----|--|--|---------------------------------|--|
|    |  | <b>WITH</b>  |                                 | Mr. Raj Kumar<br>Jhabakh- R4, R5   |
| 34 | Comp App (AT) No.<br>91/2022<br>For Urgent Hearing<br>IA No. 785/2022<br>For Stay<br>IA No. 786/2022   | Vaikundarajan Suba<br>Saranya<br>Vs<br>Jagatheesan Muthurajan<br>& 10 Ors<br><br><b>WITH</b> | Mrs. K. Subbu<br>Ranga Bharathi | Ms. Preeti Mohan- R1,<br>R3<br>Mr. N.V. Prakash &<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh- R4, R5 |
| 35 | Comp App (AT)<br>No.92/2022<br>For Urgent Hearing<br>IA No. 788/2022<br>To dispense with<br>IA No. 789/2022<br>For Stay<br>IA No. 787/2022             | S Vaikundarajan<br>Vs<br>Jagatheesan Muthurajan<br>& 10 Ors<br><br><b>WITH</b>               | Ms.Johnsy Greeta                | Ms. Preeti Mohan- R1,<br>R3<br>Mr. N.V. Prakash &<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh- R4, R5 |
| 36 | Comp App (AT)<br>No.93/2022<br>For Stay<br>IA No. 790/2022<br>For Urgent Hearing<br>IA No. 791/2022  | Vaikundarajan<br>Velmurugan<br>Vs<br>Jagatheesan Muthurajan<br>& 10 Ors<br><br><b>WITH</b>   | Mr.J. Kingsly<br>Solomon        | Ms. Preeti Mohan- R1,<br>R3<br>Mr. N.V. Prakash &<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh- R4, R5 |
| 37 | Comp App (AT) No.<br>94/2022<br>For Stay<br>IA No. 792 &<br>794/2022<br>For Urgent Hearing<br>IA No. 793/2022<br>For Interim Relief<br>IA No. 795/2022 | Sumana Balasamy<br>Kamaraj<br>Vs<br>Jegatheesan Muthurajan<br>& 10 Ors                       | Ms. S. Elambharathi             | Ms. Preeti Mohan- R1,<br>R3<br>Mr. N.V. Prakash &<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh- R4, R5 |
| 38 | Comp App (AT) (CH)<br>(Ins) No. 110/2022   | Radico Khaitan Ltd<br>Vs<br>Mr. Shivadutt Bannanje<br>& 5 Ors<br><br><b>WITH</b>             | Mr. NP Vijay Kumar              | Mr. TK Bhaskar- R1   |
| 39 | Comp App<br>(AT)(CH)(Ins) No.<br>117/2022<br>For Stay<br>IA No. 276, 874/2022<br>& 75/2023   | Radico Khaitan Limited<br>Vs<br>Mr. Shivadutt Bannanje<br>& 4 Ors                            | Mr. NP Vijay Kumar              | Mr. TK Bhaskar- R1<br>& R2<br>Ms. P Chitra Nirmala<br>R3-R5  |

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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